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No.K-11019/04/2019-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 20th September, 2019.

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to **appoint** Shri Justice Vineet Kothari, senior-most Judge of Madras High Court, to **perform the duties** of the office of the Chief Justice of that High Court with immediate effect **consequent** upon the resignation of Shrimati Justice Vijaya Kamlesh Tahilramani, Chief Justice, Madras High Court.



(Sadanand Vasant Date)
Joint Secretary to the Government of India
Tele: 2338 1496

To

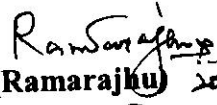
The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K. 11019/04/2019-US.I

Dated 20.09.2019

Copy to:-

- 1 Shri Justice Vineet Kothari, Judge, Madras High Court, Chennai.
- 2 The Secretary to the Governor of Tamil Nadu, Chennai.
- 3 The Secretary to the Chief Minister of Tamil Nadu, Chennai.
- 4 The Secretary to the Chief Justice, Madras High Court, Chennai.
- 5 The Chief Secretary, Government of Tamil Nadu, Chennai.
- 6 The Registrar General, Madras High Court, Chennai.
- 7 The Accountant General, Tamil Nadu, Chennai.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PPS to Secretary(J)/JS(RKK)/DS(ANS)/SO(Desk)
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


(Ramarajhu) 20/9/2019

Under Secretary to the Government of India
Tele: 2338 3087